

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

***Regional Workshop on - Motor Accident Claim Cases &
Key issues relating to Appeals & Revisions
18th & 19th March, 2017 at Chhindwara***

DAY ONE

18.03.2017 (Saturday)

Session I

10.00 am to 10.30 am
participants,
assessment

Inaugural session, Feedback from
identifying problems and their need

By: ***District & Sessions Judge, Chhindwara
&
Officers of the Academy***

Session II

10.30 am to 11.45 am

Assessment of compensation in death
cases

By: ***Shri Deepesh Kumar Tiwari,
II ADJ, Chhindwara***

11.45 am to 12.00 noon

TEA BREAK

Session III

12.00 noon to 1.00 pm

Breach of Insurance Policy & Doctrine of
pay and
recover

By: ***Shri Kapil Mehta,
O.S.D., MPSJA***

Session IV

1.00 pm to 2.00 pm

Assessment of compensation in cases of
injuries and permanent disablement

By: ***Shri Suresh Kumar Choubey (Sr.),
I ADJ, Seoni***

2.00 pm to 2.45 pm

LUNCH BREAK

Session V

2.45 pm to 3.45 pm

The Claims Tribunal Agreed Procedure -
new dimensions

By: ***Shri Kapil Mehta,
O.S.D., MPSJA***

3.45 pm to 4.00 pm

TEA BREAK

Session VI

4.00 pm to 5.00 pm

Presentation and discussion on -

- (i) Payment of compensation on structured
formula basis and no fault liability u/s
163-A & 140 of M. V. Act, 1988 (30
minutes)

By: ***Shri Prashant Kumar Nigam,
I ADJ, Waraseoni, Dist. Balaghat***

- (ii) Defence of Insurance Company u/s 147 of
M. V. Act, 1988 (30 minutes)

By: ***Shri Awdhesh Kumar Singh,
II ADJ, Hoshangabad***

5.00 pm to 5.30 pm

Open Interactive Session
By: **Officers of the Academy**

DAY TWO

19.03.2017 (Sunday)

Session I

10.00 am to 12.00 noon

Key issues relating to criminal appeals with special reference to victims right to appeal

By: **Sanjeev S. Kalgaonkar,**
Director In-charge, MPSJA, Jabalpur

12.00 noon to 12.15 am

TEA BREAK

Session II

12.15 pm to 1.15 pm

Key issues relating to Criminal revision

By: **Shri Kapil Mehta,**
OSD, MPSJA

1.15 pm to 2.00 pm

LUNCH BREAK

Session III

2.00 pm to 3.00 pm

Key issues relating to civil appeals

By: **Sanjeev S. Kalgaonkar,**
Director In-charge, MPSJA, Jabalpur

3.00 pm to 3.15 pm

TEA BREAK

Session IV

3.15 pm to 4.00 pm

Presentation & discussion on -
Cross Appeals & Cross Objections

By: **Dr. Vijay Kumar Agarwal,**
Special Judge, SC/ST (PA) Act, Harda

4.00 pm to 4.15 pm

SHORT BREAK

Session V

4.15 pm to 5.00 pm

Open Interactive Session Followed by
Valedictory Session

By: **District & Sessions Judge, Chhindwara &**
Officers of the Academy

Note:-

- The Time Table is subject to change as per exigencies.
- The participants shall keep their Mobile Phones switched off in the Lecture Room.

DIRECTOR INCHARGE